

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C) 15774 OF 2016
WITH
PRAYER FOR INTERIM RELIEF

Central Warehousing Corporation & Anr.

.....Petitioners

Versus

M/s Paswara Chemicals Limited & Ors.

....Respondents

OFFICE REPORT

The matter above-mentioned has been filed by Mr. Sarvam Ritam Khare, Advocate, on behalf of the Petitioner against the Judgment dated 28th January, 2016 of the High Court of Judicature at Allahabad in Civil Misc. Writ Petition No. 75 of 2014.

It is submitted that Special leave Petition (Civil) No. 6878 of 2016 @ SLP (C) No. 3897 of 2016 arising out of similar issue filed against order dated 14th October 2015 in CMWP No. 205 of 2015 referred to in Para 10 of the Impugned Order was listed before the Hon'ble Court on 4th March, 2016 when the Hon'ble Court was pleased to direct issue notice and the same is pending for hearing. Copy of the Record of Proceedings dated 4th March, 2016 is enclosed herewith for the kind perusal of the Hon'ble Court.

It is further submitted that SLP (C) CC No.10709 of 2016 arising out of same judgment was listed before the Hon'ble Court on 4th July, 2016 when the Hon'ble Court was pleased to direct issued notice and the same is pending for hearing. Copy of the Record of Proceedings dated 4th July, 2016 is enclosed herewith for the kind perusal of the Hon'ble Court.

It is lastly submitted that Counsel for the Petitioners has on 21st June, 2016 filed Additional Documents as per his letter of Undertaking dated 27th May, 2016. Copies of the said Documents have been included in the Paper Books.

The matter is listed before the Hon'ble Court with this Office Report

Dated this the 5th Day of July, 2016.

ASSISTANT REGISTRAR

Copy to:

1. Mr. Sarvam Ritam Khare, Advocate,
224, New Lawyers Chamber,
Supreme Court of India,
New Delhi.
2. Mr. Shree Pal Singh, Advocate,
79, Old Lawyers Chamber,
Supreme Court of India,
New Delhi – 110001.

ASSISTANT REGISTRAR

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